

THE HIGH COURT OF MANIPUR

AT IMPHAL

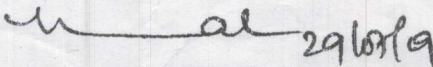
NOTIFICATION

Dated, the 29th July, 2019

No.HCM/1/96/BENCH/

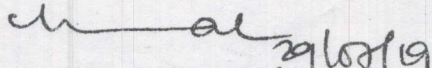
As directed, it is hereby informed to

all the learned counsel and concerned parties that **Division Bench** comprising of Hon'ble Mr. Justice, **Lanusungkum Jamir** and Hon'ble Mr. Justice, **Kh. Nobin Singh**, will hold Court at 2.00 p.m., today (29-07-2019) to take-up Item No. 8 to 11 of the **Division Bench cause list** dated **29-7-2019** only for extension of interim order.


(ALEK MUIVAH)
JOINT REGISTRAR (JUDL.)

Copy to :-

1. The Advocate General, Govt. of Manipur.
2. The Govt. Advocates, Govt. of Manipur.
3. The Registrar, Administration & Vigilance, High Court of Manipur.
4. The president, High Court Bar Association Manipur.
5. The President, AMBA, Manipur.
6. All the Deputy Registrars, High Court of Manipur
7. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
8. All the Assistant Registrars/L.R.O./Sr. Grade Stenographers, High Court of Manipur.
9. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir.
10. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh.
11. The P.S. to Hon'ble Mr. Justice MV Muralidharan.
12. The P.S. to Registrar General, High Court of Manipur.
13. The P.S. to Registrar (Judicial), High Court of Manipur.
14. The P.A. to Joint Registrar (Judl.), High Court of Manipur.
15. The System Analyst, High Court of Manipur for uploading the same to the official website.
15. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. All the Court Masters/Court Managers/Law Assistant, High Court of Manipur.
18. The Stamp Reporter, High Court of Manipur.
19. Guard File/Order Book.
20. Notice Board.
21. Concerned file.


(ALEK MUIVAH)
JOINT REGISTRAR (JUDL.)